

at present, 417 flats, bungalows have been covered in Bombay in the survey of posh localities resumed recently by the Income Tax authorities ; estimated unaccounted investment detected being over Rs. 186 lakhs.

Restriction on scope of Industrial Reconstruction Corporation of India to Eastern Zone

1164. SHRI B. S. BHAURA : Will the Minister of REVENUE AND BANKING be pleased to state ;

(a) whether there is a proposal to restrict the scope of the Industrial Reconstruction Corporation of India to Eastern India only and for starting new construction agencies in other parts of the country ;

(b) if so, the salient features thereof ;

(c) the factors put forward for the proposal ; and

(d) Government's reaction thereto ?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) :

(a) No Sir.

(b) to (d). Do not arise.

Special Circle to assess Income Tax cases of Film Stars

1165. SHRI YAMUNA PRASAD MANDAL : Will the Minister of REVENUE AND BANKING be pleased to state :

(a) whether the Income Tax Department has set up a special circle to assess cases of film stars ; and

(b) if so, the salient feature thereof ?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE) :

(a) and (b). No special circle has been created to deal with cases of film stars

exclusively. For purposes of carrying on proper scrutiny and co-ordinated investigation, the cases of persons and concerns connected with the film industry are assigned to separate circles in Bombay and Calcutta. These circles are manned by a number of Income Tax Officers. In Bombay and Calcutta, these circles are known as Film Circle and Cinema Circle, respectively. In Madras, the cases of such persons are concentrated with Income Tax Officers.

Cases of film stars in which large scale tax evasion is suspected or where detailed investigation is required to be made, are assigned to the Central Circle. In Bombay, one Inspecting Assistant Commissioner of Income Tax is also dealing with cases of some of the leading film stars.

Requirements of Rural Credit

1166. SHRI YAMUNA PRASAD MANDAL : Will the Minister of REVENUE & BANKING be pleased to state :

(a) whether Government have agreed to meet 66 per cent of the requirements of rural credits ; and

(b) if so, state-wise allocation made during 1975 and so far in 1976 ?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE & BANKING (SHRI PRANAB KUMAR MUKHERJEE) :

(a) No, Sir.

(b) Does not arise.

Unauthorised Powerlooms in Karnataka

1167. SHRI S. B. PATIL : Will the Minister of COMMERCE be pleased to state :

(a) whether any survey has been made of the unauthorised powerlooms operating in Karnataka ;

(b) if so, their numbers districtwise and